

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Under Sections 14 and 15 read with Section 18(1) of the NGT Act, 2010)

O.A. No. 294 of 2024

M. Venkatesan

....Applicant

v.

District Collector, Chengalpattu and Ors.

...Respondents

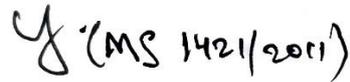
MEMO FILED ON BEHALF OF APPLICANT

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1.	13.02.2026	Memo filed on behalf of Applicant	1-2
2.	11.02.2026	Photographs of subject area	3-5

Certified to be true copies of the respective originals.

Dated at Chennai on this the 13th day of February, 2026

Through



A Yogeshwaran

Counsel for the Applicant

Ph: 9566254546

Email: yogeshwaranadv@gmail.com

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It is respectfully submitted as follows:

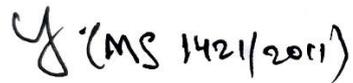
1. The subject O.A. was filed aggrieved by the ongoing illegal dumping of wastes by the 4th Respondent Panchayat along the Mambakkam-Medavakkam high road at S. No. 369, which forms part of the Perumbakkam lake.
2. Vide order dated 28.11.2024, this Hon'ble Tribunal directed the Respondents to enquire into the matter and remove the wastes dumped within a period of four weeks and report compliance.
3. In the period of over 14 months since this Hon'ble Tribunal's directions, the Respondents not only failed to comply with this Hon'ble Tribunal's orders, but also engaged in other illegalities such as the erection of metal sheets in the water body, and the filling in of the lake by cementing the lake bed itself. Against these illegalities, the Applicant had preferred I.A. No. 136 of 2025, which is pending.

4. As on date, the 4th Respondent has resumed the dumping of waste in the water body, once again wilfully violating this Hon'ble Tribunal's orders.
5. Photographs of the present status of the site have been annexed with this memo.

It is therefore prayed that this Hon'ble Court may be pleased to take this memo on record, and pass such further orders in the interest of justice.

Dated at Chennai on this the 13th day of February, 2026

Through

 (MS 1421/2011)

A Yogeshwaran

Counsel for the Applicant

Ph: 9566254546

Email: yogeshwaranadv@gmail.com

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Raghunandan Sriram <raghunandan.sriram.adv@gmail.com>

Memo filed in O.A. No. 294 of 2024 | Venkatesan v. District Collectors and Ors.

1 message

Raghunandan Sriram <raghunandan.sriram.adv@gmail.com> 13 February 2026 at 12:42

To: ssjtnpcb@gmail.com, drshanmuganathanoffice@gmail.com, dshanmuganathan@outlook.com

Cc: Yogeshwaran Amarneethi <yogeshwaranadv@gmail.com>, Smitha <smithags15@gmail.com>, swetha suresh <swethasuresh2001@gmail.com>

Dear Sirs,

Please find attached a memo filed on behalf of the Applicant in the subject mentioned O.A. Kindly treat this as service of the said document on the Respondents.

Regards

Raghunandan Sriram

For Yogeshwaran A

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Raghunandan Sriram

Advocate

Chennai

**Perumbakkam memo Feb 2026_final.pdf**

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